# CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK

O.A.NO.11 of 2013

Cuttack this the 10th day of January, 2013

#### **CORAM**

### HON'BLE SHRI A.K.PATNAIK, MEMBER(J) HON'BLE SHRI R.C.MISRA, MEMBER(A)

Dusmanta Pujari,
Aged about 38 years,
S/o. Sibanarayan Pujari,
At/PO-Satkana, PS-Kuchinda
Dist-Sambalpur
At present working as Goods Cler/Commercial Clerk
Under Station Superintendent, Bargarh
East Coast Railway, Sambalpur Division
At/PO/Dist-Bargarh
...Applicant
(By Advocates:M/s.P.K.Mohapatra & S.C.Sahoo)
-VERSUS-

#### Union of India represented through

The General Manager,

- East Coast Railway
   Chandrasekharpur
   Bhubaneswar
   Dist-Khurda
- Divisional Railway Manager (P)
   Sambalpur DivisionEast Coast Railway
   Sambalpur
   At/PO/Dist-Sambalpur
- Senior Divisional Commercial Manager, E.Co. Railway, Sambalpur Division At/PO/Dist-Sambalpur
- 4. Station Superintednent, E.Co.Railway, Bargarh At/PO/Dist-bargarh
- Sri S.Barik
   At present working as Booking Clerk in Booking Office, Bargarh
   East Coast RailwayAt/PO/Dist-Bargarh

...Respondents

(By Advocates: Mr.T.Rath,SC)

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### ORDER(Oral)

## MR.A.K.PATNAIK, MEMBER(J):

Heard Shri P.K.Mohapatra, learned counsel for the applicant and Shri T.Rath, learned Standing Counsel for the Respondents.

- 2. Shri Mohapatra brought to our notice the representation made by the applicant on 4.1.2013 against the order of transfer dated 21.12.2012 is pending before the authorities and he apprehends that he may be relieved of his duties in pursuance of the said transfer order. Though in the meantime hardly six days have elapsed from the date of filing representation by the applicant, yet, we dispose of this matter with direction to Senior Divisional Commercial Manager, East Coast Railways, Sambalpur (Respondent No.3) to consider the said the representation and dispose it of through a reasoned and speaking order within a period of two weeks from the date of receipt of this order under intimation to the applicant.
- 3. Until such time, status quo in respect of the applicant shall be maintained.
- 4. Send copies of this order along with paper books to Respondent Nos. 2 and 3 at the cost of the applicant, for which Shri Mohapatra undertakes to deposit the requisite by

14.1.2013.

(R.C.MISRA)
MEMBER(A)

(A.K.PATNAIK) MEMBER(J)

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